

**High Court of Madhya Pradesh, Jabalpur**  
**Bench at Indore**

**Miscellaneous Criminal Case No.32240/2020**

(Ishwar s/o Nanji Kharadi Bhil  
Versus  
The State of Madhya Pradesh)

**Indore, Dated 25.09.2020**

Mr. Sachin Kumar Tenguriya / Kamal Shakyawar / Kamal Kumar Tiwari / Mahendra Solanki, learned counsel for the applicant.

Mr. Shashank Sharma, learned Panel Lawyer for the non-applicant / State of Madhya Pradesh.

They are heard. Perused the case diary / challan papers.

After arguing for some time on the merits of the matter, learned counsel for the applicant seeks leave of this Court to withdraw this first bail application filed under Section 439 of Criminal Procedure Code, 1973.

Prayer is allowed.

Accordingly, Miscellaneous Criminal Case No.32240/2020 is dismissed as withdrawn.

**(S.K. Awasthi)**  
**Judge**